

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6331
ANSWERED ON:06.05.2003
UNAUTHORISED CONSTRUCTIONS
ALE NARENDRA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether there has been unauthorised constructions in the Ministers bungalows in Delhi;
- (b) if so, the facts thereof;
- (c) the details of bungalows where the unauthorised constructions have been identified during the last three years and demolished so far;
- (d) the reasons for not demolishing the remaining ones even after the lapse of more than the stipulated periods;
- (e) whether the Government propose to demolish the unauthorised constructions at the Ministers bungalows;
- (f) if so, the details thereof; and
- (g) if not, reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a)to(c): A number of cases of unauthorized constructions in the Ministers Bungalows have been reported to the Directorate of Estates.

(d)to(g): A policy on the whole issue is under formulation and it has been decided to keep demolition of unauthorized structures in abeyance till then.